

DIVISION BENCH
COURT - II

S-1

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/480(KB)2018
IA(I.B.C)/723(KB)2024,\

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16TH APRIL 2024

IN THE MATTER OF	ALLAHABAD BANK VS URAL INDIA LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Ms. Zeenat Shabab, Adv.] For the Liquidator
Mr. Sanjit Kumar Nayak] Liquidator-in-Person

ORDER

1. Learned Counsel for the Liquidator present.
2. **IA(I.B.C)/723(KB)2024:**
 - a. This application has been filed by the Liquidator to place on record the 13th Quarterly Progress Report, which is placed at pages 13 to 32. This application is supported by an affidavit which is placed at pages 71 to 73. The 13th Quarterly Progress Report is taken on record, and, accordingly this application is **allowed** and **disposed of**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**